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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

01.12.2017

O.A./260/296/2015  
COUNTER NOT FILEDUMA CHARAN PADHY  
-V/S-  
COMPTROLLER AND AUDITOR-GENERAL OF INDIA

ITEM NO:30

FOR APPLICANTS(S) Adv. : Mr. S.K.Nayak

FOR RESPONDENTS(S) Adv.: Mr. B.P.Nayak

Notes of The Registry	Order of The Tribunal
<p>Free copy of order dt 01.12.17 given to both counsel.</p> <p>free P.W.W. 4/12/17 SOK</p>	<p>Mr. S.K.Nayak, Ld. Counsel for the applicant, prays to withdraw this case. Prayer is allowed.</p> <p>O.A. is disposed of being withdrawn.</p> <p>Interim order granted by this Tribunal stands vacated.</p> <p style="text-align: right;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">RK</p> <p style="text-align: right;">( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: right;">SK</p>